

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/180/2016  
NAME OF THE PETITIONER(S) : A.K. Mansoor  
NAME OF THE RESPONDENT(S) : M/s Indo – Asian News Channel Private Limited & 3  
others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

Mr. Joseph Kodianthara  
Senior Advocate

Respondent 1-3

for [Signature]

M. Roshan ATR  
for Harishankar men

R 7

M. Roshan ATR

Counsel for Representing  
petitioner for

Counsel for  
petitioner

14/12/18

A.M. BRIDHAR AN

**ORDER**

Representing counsel for the petitioner present. Counsels for R1 to R3 and R7 are present. Counsel for R1 to R3 stated that the settlement talks between the parties is in progress and prayed for time to make submissions in regard to the outcome of the settlement. Time is extended at request. Put up on 18.01.2018.

*-sd/-*  
S Vijayaraghavan  
Member (Technical)

*-sd/-*  
K Anantha Padmanabha Swamy  
Member (Judicial)